

**APPELLATE TRIBUNAL FOR ELECTRICITY
NEW DELHI**

APTEL/Registry/Vacation/2019

Dated : 20.05.2019

VACATION NOTIFICATION 2019


In pursuance of Rule 54 of the Appellate Tribunal for Electricity (Procedure, Form, Fee and Record of Proceedings) Rules, 2007, the Hon'ble Chairperson has directed that Tribunal will be closed for the Annual Summer Vacation from 3rd June, 2019 to 28th June, 2019 (both days inclusive) and will reopen on Monday the 1st July, 2019 (29th & 30th June being holidays).

During the Summer Vacation, matters of urgent nature only would be taken up by the Hon'ble Chairperson and Hon'ble Members of Tribunal in the Vacation Courts as per the roster given below:-

Sl.No	Period (w.e.f.)	Court	Bench
1.	06.06.2019 & 26.06.2019	Court-I	Hon'ble Justice Smt. Manjula Chellur, Chairperson and Hon'ble Shri S.D. Dubey, Technical Member. (FOR ELECTRICITY MATTERS)
2.	06.06.2019 & 26.06.2019	Court- I	Hon'ble Justice Smt. Manjula Chellur, Chairperson and Hon'ble Shri B.N. Talukdar, Technical Member. (FOR P&NG MATTERS)

During Summer Vacation, only the matters which are required to be immediately or promptly dealt with shall be received in the Registry and the Registrar on being satisfied of the urgency shall order registration and posting of such cases before the Vacation Bench.

Filing counter of the Registry of the Tribunal will remain open daily except on Saturdays, Sundays and holidays from 10.00 a.m. to 2.30 p.m.


(Dr. Ashu Sanjeev Tinjan)
Registrar

To,

The Notice Boards of the Tribunal

The Bar Room of APTEL

The Website of APTEL

The PPS/PS of the Hon'ble Chairperson/Hon'ble Members for submitting this Notification before the Hon'ble Members